

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: November 23, 2006

No. 1766 / DR(S)/2006

Sri **Gyanendra Singh**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Pilibhit vice Sri Shiva Ram.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Pilibhit against the special court created for trying cases under the said Act.

No. 1767 / DR(S)/2006

Sri **Shiva Ram**, Special Judge/ Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge, Pilibhit.

No. 1768 / DR(S)/2006

Sri **Rajendra Kumar Jain**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Pilibhit vice Sri Pratap Virendra Kushwaha.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Pilibhit in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1769 / DR(S)/2006

Sri **Pratap Virendra Kushwaha**, Special Judge/ Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge, Pilibhit.

No. 1770 / DR(S)/2006

Sri **Yatish Chandra Gupta**, Additional District & Sessions Judge, Pilibhit is appointed as Officer on Special Duty, Sant Kabir Nagar vice Sri Bashistha Prasad Shukla.(as and when he hands over charge there)

No. 1771 / DR(S)/2006

Sri **Bashistha Prasad Shukla**, Officer on Special Duty, Sant Kabir Nagar to be District & Sessions Judge, Hamirpur vice Sri Sunit Kumar Samadhiya (On his retirement on 30.11.2006)

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 282 / DR (S)/ 2006, Dated: Allahabad: November 23, 2006

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.

3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. Chairman, Trade Tax Tribunal, U.P., Lucknow with the request to relieve Sri Bashistha Prasad Shukla, Judicial Member, Trade Tax Tribunal, Lucknow from his present post so as to enable him to take over charge of his new posting immediately.
6. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

Sri Yatish Chandra Gupta shall hand over charge of his present post and shall proceed to take over charge of his new posting.

The posting of Additional District & Sessions Judge as Officer on Special Duty, Sant Kabir Nagar will be subject to the decision in C.M.W.P. No. 52197 of 2005- Lalta Prasad & others Vs. State of U.P. pending in this Court.

9.
 - (i) Sri Bashistha Prasad Shukla, Officer on Special Duty, Sant Kabir Nagar.
 - (ii) Sri Yatish Chandra Gupta, Additional District & Sessions Judge, Pilibhit.

You shall hand over charge of your present posts and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The posting of Additional District & Sessions Judge as District & Sessions Judges will be subject to the decision in C.M.W.P. No. 52197 of 2005- Lalta Prasad & others Vs. State of U.P. pending in this Court.

The officer on Special Duty is directed that the recruitment process for class III & IV Staff shall be made in pursuance to the directions and circulars issued by the Hon'ble High Court of Judicature at Allahabad and the Government of U.P. from time to time.

10. The District & Sessions Judge, Basti.
11. The District Magistrate, Basti/ Sant Kabir Nagar.
12. The Treasury Officer, Basti/ Sant Kabir Nagar.
13. Mahalekhakar, (Lekha Evam Hakdari-2/ Audit-2) U.P., Allahabad.
14. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
15. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
16. The Registrar (Confidential), High Court, Allahabad.
17. The Joint Registrar (Accounts), High Court, Allahabad.
18. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
19. The Assistant Registrar (Budget), High Court, Allahabad.
20. The Deputy Registrar (G), High Court, Allahabad.

For necessary action at your end in respect of appointment/ posting of class III & IV employees.

21. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)**